NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 33 of 2017 in CP No. 17/397-398/NCLT/AHM/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.05.2017

Name of the Company:

Bhupendra Patel & Ors.

V/s.

Hotel Oasis (Surat) Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. HITESH BUCH	PCS	for Re	Wheh
2 DHIREM ROAVE	Des	for Pulitiones	19)

ORDER

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned PCS Mr. Hitesh Buch present for Respondents.

Learned PCS for Petitioner requested time to file reply in the main petition and the application on the ground of ill health.

Petitioner shall file rejoinder within two weeks in the main petition and in the application serving a copy in advance to the other side.

List the matter on 11.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of May, 2017.